## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE TRASFEROR : MCGRAW HILL EDUCATION INDIA PVT LTD

NAME OF THE TRANSFEREE : MCGRAW HILL EDUCATION SERVICES INDIA PVT

: TCP (HC)/119 & 120/2017

LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

S. BUVANESWARI M/S. DANIEL & GLARYS

## **ORDER**

Counsel for Applicant present and submitted that the report of the RD is on file. However, the report of the Official Liquidator has not been received. The representative for the Official Liquidator submitted that the report has not been received from the Auditor and prayed for time. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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